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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/57/2015
NAME OF THE TRANSFEROR : DR.C. KRISHNA PRASAD
NAME OF THE TRANSFERRE : AMARAVATHI EYE CARE HOSPITAL PVT LTD &2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	PHILIP MATTHEW	Counsel for the Petitioner.	
2	AR. RAMANATHAN	Counsel for the Respondent.	

ORDER

Counsel for both the parties present. Counsel for the Petitioner has filed a Rejoinder, copy of which is given to the other side. Pleadings are completed, the matter is posted for arguments. Put up on **16.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)